CONTENTS

(Fourteenth Series, Vol. XXII, Eighth Session, 2006/1928 (Saka)

No. 21, Thursday, August 24, 2006/Bhadra 2, 1928 (Saka)

SUBJECT	PAGES
ORAL ANSWERS TO QUESTIONS	
* Starred Question Nos. 406 - 409	7-40
WRITTEN ANSWERS TO QUESTIONS	
Starred Question Nos. 410-425	41-76
Unstarred Question Nos. 3247-3476	77-364

*** The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.**

PAPERS LAID ON THE TABLE	365-368
JOINT COMMITTEE ON OFFICES OF PROFIT	
Third Report	368
STATEMENT CORRECTING REPLY TO UNSTARRED QUESTION NO. 1892 DATED 10.08.2006 REGARDING INVESTIGATION INTO DEFENCE DEALS	
Shri Pranab Mukherjee	369
STATEMENTS BY MINISTERS	
(i) Status of implementation of recommendations contained in the 157th, 166th, 170th, 172nd and 174th Reports of the Standing Committee on Industry pertaining to the Ministry of Agro and Rural Industries	

Shri Mahabir Prasad 370-372

(ii) Status of implementation of recommendations contained in the 15th to 18th Reports of the Standing Committee on Railways

Shri R. Velu 373-374

OBSERVATION BY THE SPEAKER

Re: Functioning of the House 390-395

SUBMISSIONS BY MEMBERS

(i) Re: Need to create a separate State of Telangana 396-402

(ii) Re: Rising prices of essential commodities in the country 403-404

MATTERS UNDER RULE 377 410-427

(i) Need to ban the use of paper and plastic material for making National flag

Dr. Rajesh Mishra 410

(ii) Need to upgrade Berhampore Doordarshan Relay Centre in West Bengal into a full fledged transmission centre

Shri Adhir Chowdhury 411

(iii) Need to take rehabilitation measures in hailstorm affected areas In Godda Parliamentary Constituency, Jharkhand

Shri Furkan Ansari 412

(iv) Need to check alleged irregularities in the functioning of South Eastern Coal Limited

Shri Chandra Sekhar Dubey 413

(v) Need to upgrade Satrasal T.V. Relay Centre in Dhubri district, Assam into a Production Centre

Shri Anwar Hussain 414

(vi) Need to provide BSNL Mobile Service in Forbisganj, Jogbani and Narpatganj in Araria Parliamentary Constituency, Bihar

Shri Sukdeo Paswan 415

R.ı .˘ . Need to conduct an examination for awarding R.M.P. Degree to experienced private practitioners of Rajasthan

Shri Girdhari Lal Bhargava 415

(viii) Need to take adequate measures for preventing female foeticide in the country

Shrimati Neeta Pateriya 416

(ix) Need to take steps to check the growing brackishness of water in Ankaleshwar, Hasaut and Nagram in Bharuch Parliamentary Constituency in Gujarat

Shri Mansukhbhai D. Vasava 416

(x) Need to receive Cement Plant situated at Naya Gaon district Neemach, Madhya Pradesh

Dr. Laxminarayan Pandey 417

(xi) Need to revive Balari bar channel in West Bengal in order to save Haldia Dock Complex

Shri Lakshman Seth 418-419

(xii) Need to open Sugar Mills in various parts of Bihar

Shri Raghunath Jha 419

(xiii) Need to construct a road passing through Kishanpur Sanctuary in Kheeri Parliamentary Constituency, Uttar Pradesh

Shri Ravi Prakash Verma 420

(xiv) Need to provide employment to the local people of Nallathur district Kanchipuram, Tamil Nadu in the new project of Madras Atomic Power Station

Prof. K.M. Kader Mohideen 421

(xv) Need to accord sanction for opening of a Kendriya Vidyalaya at Bhadrak district in Orissa

Shri Arjun Sethi 422

(xvi) Need to install Doppler Radar System in Koyana region of district Satara, Mahahrashtra

Shri Shriniwas Dadasaheb Patil 423

(xvii) Need to formulate a mechanism for preventing the incidents of fraudulent NRI marriages in Punjab and other parts of the country

Shri Sukhdev Singh Dhindsa 424

(xviii) Need to release the Central Government's share to the North Bengal State Transport Corporation for the current year

Shri Hiten Barman 425

(xix) Need to construct bridges over Ranganadi and Kakoi rivers under NLCPR fund for inter-state connectivity between Assam and Arunchal Pradesh

Dr. Arun Kumar Sarma	426
(xx) Need to provide financial package and scientific inputs for the benefit of farmers in Kashmir	
Shri Abdul Rashid Shaheen	427
PROTECTION OF HUMAN RIGHTS (AMENDMENT) BILL, 2006	428-508
Motion to consider	428-507
Dr. Sujan Chakraborty	428-431
Shri Adhir Chowdhury	432-441
Shri Mohan Singh	442-444
Shri S.K. Kharventhan	445-448
Shri Nikhil Kumar	449
Shri Vijoy Krishna	450
Shrimati V. Radhika Selvi	451-453
Shrimati Archana Nayak	454-457
Shri Ajoy Chakraborty	458-460
Shrimati Sumitra Mahajan	461-463
Shri Kirip Chaliha	465-469
Shri Kinjarapu Yerrannaidu	470-473
Kumari Mamata Banerjee	474-478
Shri Varkala Radhakrishnan	479-482
Prof. Rasa Singh Rawat	483
Shri Suresh Prabhakar Prabhu	484-487
Shri Asaduddin Owaisi	488-490
Shri Brahmananda Panda	491-494
Shri T.K. Hamza	495-496
Shri Shailendra Kumar	497

Shri L. Rajagopal 498-502
Shri Shriprakash Jaiswal 503-507
Clauses 2 to 19 and 1 508
Motion to Pass 508

PONDICHERRY (ALTERATION OF NAME) BILL,2006 509-533
Motion to consider 509-533
Shri S. Regupathy 509-510, 532-533
Prof. M. Ramadass 511-516
Shri N.S.V. Chitthan 517-518
Shri P. Mohan 519-520
Shri Ganesh Prasad Singh 521
Shri A. Krishnaswamy 522-524
Shri M. Appadurai 525-526
Shri Gingee N. Ramachandran 527-528
Shri Santosh Gangwar 529
Shri Ramdas Athawale 530
Shri Shailendra Kumar 531
Clauses 2 to 10 and 1 534
Motion to Pass 534

DISCUSSION UNDER RULE 193 535-672

Widespread distress among farmers in the country

Shri Ananth Kumar 535-541
Shri Jai Prakash 542-545
Shri Dushyant Singh 546-548
Shri M. Appadurai 549-550
Shri Shailendra Kumar 551

Shri Ramji Lal Suman	552-555
Shri S.K. Kharventhan	556-558
Shri Virendra Kumar	559
Shri Raghunath Jha	560-563
Shri C.K. Chandrappan	564-567
Shri Kinjarapu Yerannaidu	568-572
Shri M.P. Veerendra Kumar	573-579
Shri Hansraj G. Ahir	580-581
Kumari Mamata Banerjee	582-585
Prof. M. Ramadass	586-587
Shri Suresh Prabhakar Prabhu	588-592
Shri Ravi Prakash Verma	593-595
Shrimati Rupatai D. Patil	596-598
Dr. Rajesh Mishra	599-601
Shri A.V. Bellarmin	602-603
Shrimati C.S. Sujatha	604-605
Shri Mohan Rawale	606-608
Shri Ganesh Singh	609-611
Dr. Karan Singh Yadav	612-613
Dr. Arvind Sharma	614-616
Shri M. Shivanna	617-618
Shri Sunil Kumar Mahato	619-620
Shri Kishan Singh Sangwan	621-624
Shri Hiten Barman	625
Shri Deepender Singh Hooda	626-630
Shri P. Karunakaran	631-632
Shri Bhanu Pratap Singh Verma	633-635
Shrimati Tejaswini Seeramesh	636-641

Shri Suresh Waghmare	642
Shri Madhusudan Mistry	643-645
Shri Prahlad Joshi	646-651
Shri Haribhau Rathod	652-653
Shri Ashok Argal	654-655
Shri Sharad Pawar	656-672

ANNEXURE -I

Member-wise Index to Starred Questions	683
Member-wise Index to Unstarred Questions	684-687

ANNEXURE -II

Ministry-wise Index to Starred Questions	688
Ministry-wise Index to Unstarred Questions	689

OFFICERS OF LOK SABHA

THE SPEAKER

Shri Somnath Chatterjee

THE DEPUTY - SPEAKER

Shri Charnjit Singh Atwal

PANEL OF CHAIRMEN

Shri Giridhar Gamang

Dr. Satyanarayan Jatiya
Shrimati Sumitra Mahajan
Dr. Laxminarayan Pandey
Shri Balasaheb Vikhe Patil
Shri Varkala Radhakrishnan
Shri Arjun Sethi
Shri Mohan Singh
Shrimati Krishna Tirath
Shri Devendra Prasad Yadav

SECRETARY-GENERAL

Shri P.D.T. Achary

LOK SABHA DEBATES

LOK SABHA

Thursday, 24 August, 2006 /Bhadra 2, 1928 (Saka)

The Lok Sabha met at Eleven of the Clock

(MR. SPEAKER in the Chair)

. (*Interruptions*)

सभी माननीय सदस्यों से तेलंगाना बनाने के लिए समर्थन चाहता हूं। हम सोनिया जी पर पूरा भरोसा कर रहे थे और अब भी पूरा भरोसा जताना चाहता हूं। अब भी वे धनवानों और बलवानों के सामने न झुकते हुए तेलंगाना को देने से उनका काफी नाम होगा। मैं यह उनके ऊपर छोड़ता हूं। Self respect, self governance के लिए

तेलंगाना राज्य का गठन जरूरी है, मैं आपको और सभी सम्मानित सदस्यों को तेलंगाना की प्रजा की तरफ से धन्यवाद देता हूं।

MR. SPEAKER: Mr. Naik, you have presented yourself very well.

. (*Interruptions*)

अध्यक्ष महोदय : आप सब थोड़ा-थोड़ा बोलिए। Now, it is 3.30 p.m. We are still in matters of urgent public importance. Calling Attention matters will be taken up tomorrow.

15.32 hrs.

(ii) Re: Rising prices of essential commodities in the Country.

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : अध्यक्ष महोदय, 24 जुलाई से लोक सभा का सत्र प्रारम्भ हुआ तो देश की सबसे ज्वलंत समस्या महंगाई पर इस सदन में चर्चा हुई थी और चर्चा के बाद वित्त मंत्री जी ने सदन को आश्वस्त किया था कि महंगाई पर अंकुश लगाने का काम सरकार करेगी। वित्त मंत्री जी द्वारा प्रस्तुत अनुदानों की अनुपूरक मांगों पर चर्चा हुई थी तो उस समय भी इस तरह का

आश्वासन दिया गया था। लेकिन बेहद अफसोस की बात है कि उसके बाद भी 20-25 प्रतिशत महंगाई बढ़ गयी है। दिल्ली में गेहूं का दाम 10 रूपये प्रति किलो हो गया, मुम्बई में 14 रूपये प्रति किलो हो गया। देश के कुछ हिस्सों में गेहूं का दाम 20 रूपये प्रति किलो तक पहुंच गया है। चीनी का उत्पादन उपभोक्ताओं के लिए जितना आवश्यक होना चाहिए था, उससे ज्यादा उत्पादन हमारे देश में हुआ, इसके बाद भी चीनी का दाम 27 रूपये प्रति किलो तक पहुंच गया है। यही हाल दालों के भाव का है। दालों के भाव भी आसमान पर चले गए हैं।

अध्यक्ष महोदय, सरकार बड़े पैमाने पर गेहूं आयात करने का जो फैसला किया था। गेहूं खरीदने की जो बात थी, उसमें खाद्य मंत्रालय के मुताबिक अब तक 2.37 लाख टन गेहूं हमारे देश में आया है। सबसे बड़ी बात यह है कि उस गेहूं की गुणवत्ता इतनी खराब है और उसमें कीटनाशकों की मात्रा इतनी अधिक है कि उस गेहूं को तमाम राज्यों ने लेने से इंकार कर दिया है।

हम आपकी वेदना को समझते हैं। कभी-कभी आप नाराज हो जाते हैं। लेकिन लोक सभा चल रही है और हमारी जवाबदेही जनता के प्रति है। हम जनता की वकालत करने आए हैं...(व्यवधान)

अध्यक्ष महोदय : यही सब सोचते हैं।

श्री रामजीलाल सुमन : अध्यक्ष महोदय, महंगाई जैसे गम्भीर सवाल पर भी यह सरकार संवेदनशील नहीं है। सरकार महंगाई पर अंकुश नहीं रख पायी है। आज समाचार पत्रों में समाचार छपा है, उनमें लिखा है कि लगता है कि पांच महीने

तक भी सरकार इस महंगाई पर कोई अंकुश नहीं रख पाएगी। सदन के नेता यहां बैठे हैं, मैं आपके माध्यम से उनसे निवेदन करना चाहूंगा।

या वित्तमंत्री यहां आयें और बतायें कि वे महंगाई पर कैसे अंकुश लगाएंगे? यह बहुत ही गम्भीर मामला है। .(व्यवधान)

MR. SPEAKER : Shri Basu Deb Acharia.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, I wish to associate myself with hon. Member Shri Ramjilal Suman. It is a matter of urgent public importance. . (*Interruptions*)

MR. SPEAKER : All hon. Members who wish to associate themselves with the matter, may please send their names. I cannot call everybody. You know that.

. (*Interruptions*)

MR. SPEAKER : Shri Ramswaroop Koli, Shri Kiran Rijiju, Shri Avinash Rai Khanna, Shri Kishan Singh Sangwan, Shri Virendra Kumar, Shri Dushyant Singh, Shri Subhash Maharia, Shri Srichand Kriplani, Shri Ashok Pradhan, Dr Satyanarayan Jatiya, Shri Braja Kishore Tripathi, Shri C.K. Chandrappan, Shri Raghunath Jha, Shri Paras Nath Yadav, Shri Ravi Prakash Verma, Shri Usha Verma, Shri Chandra Bhushan Singh, Shri Shailendra Kumar, Shri Rajnarayan Budholia, Shri Jai Prakash, Shri Rajender Kumar, Shri Harikewal Prasad, Shri G. Karunakara Reddy, Shrimati Bhavna Pundalikrao Gawali have been allowed to associate with this issue.

. (*Interruptions*)

SHRI BASU DEB ACHARIA (BANKURA): Hon. Speaker has called me. Please let me speak. I have given notice. . (*Interruptions*)

MR. SPEAKER : All your names will be recorded. Please send notice.

. (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, for the last three days I have been giving notice. . (*Interruptions*)

MR. SPEAKER : Now Shri Abdul Rashid Shaheen to speak.

. (*Interruptions*)

MR. SPEAKER : Hon. Members, you are aware that generally, I do not allow these things. But it is a matter of concern for the people and you have rightly raised it. I have allowed you. I cannot allow everybody to speak.

. (*Interruptions*)

MR. SPEAKER : Therefore, all your names will be recorded with full significance. Shri Abdul Rashid Shaheen to speak now.

. (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, you called my name. . (*Interruptions*) For the last three days I have been giving notice on this subject. . (*Interruptions*) You called my name. . (*Interruptions*)

MR. SPEAKER : I cannot compel any hon. Minister to respond, to say something or not to say something.

. (*Interruptions*)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, सदन के नेता यहां बैठे हैं, ये बतायें कि ये क्या करेंगे। ये बतायें कि सरकार इस सवाल पर क्या कर रही है?.(व्यवधान)

अध्यक्ष महोदय : यह क्या बात है? यह नया तरीका है। This is a new system. I will not allow it.

. (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, please allow me to speak. . (*Interruptions*)

अध्यक्ष महोदय : आप लोग नहीं चाहते हैं कि हाउस चले। हम समझ गये हैं कि आप जो हाउस के बारे में बोलते हैं, वह सब बात की बात है। अगर आप लोग नहीं चाहते हैं कि हाउस चले तो ठीक है, हम हाउस एडजर्न करके चले जाते हैं।

. (*Interruptions*)

MR. SPEAKER : Your name is recorded. What more can I do? Only Shri Basu Deb Acharia and Shri Ramji Lal Suman have given notices. आप लोगों ने तो कोई

नोटिस नहीं दिया था। रामजी लाल सुमन जी ने नोटिस दिया है, इन्होंने नोटिस दिया है।

. (*Interruptions*)

MR. SPEAKER : Shri Basu Deb Acharia to speak for one minute.

SHRI BASU DEB ACHARIA : Sir, please allow me to speak. . (*Interruptions*) Sir, while replying to the debate on rise in prices of essential commodities, the hon. Minister of Finance has assured the House that the Government will take every step to make all the essential commodities available and that too at the affordable prices. We have made several suggestions in this regard. . (*Interruptions*)

MR. SPEAKER : What are you rising now? You have raised it already. The hon. Leader of the House is here. Hon. Ministers are here.

. (*Interruptions*)

अध्यक्ष महोदय : मि. नायडू, खड़े होने से कैसे काम होगा? You are the leader of an All-India Party and you are standing here.

. (*Interruptions*)

SHRI BASU DEB ACHARIA : We have made several suggestions like withdrawal of future and forward trading and strengthening of the Essential Commodities Act. The Government has failed to contain and control the prices. The prices are rising abnormally and the condition of the people is becoming difficult. . (*Interruptions*)

MR. SPEAKER : Only Shri Shaheen's speech will be recorded.

*(Interruptions)**

श्री अब्दुल रशीद शाहीन (बारामूला) : जनाबे स्पीकर, 8 अक्टूबर, 2005 को बदकिस्मती से फरिश्ता ए अज़ल जमीन पर उतरा और मेरी कांस्टीट्वेंसी के अगले

हिस्से में जो तंगदार और उड़ी का इलाका है, वहां बहुत सारे लोगों की जानें तल्ख कर दीं और उनकी जायदाद बर्बाद हो गई। . (*Interruptions*)

* Not Recorded.

MR. SPEAKER : Only Shri Shaheen's statement is recorded henceforth.

*(Interruptions)**

श्री अब्दुल रशीद शाहीन : मैं उन लोगों की आवाज इस एवान में लाना चाहता था, लेकिन मैदाने जंग में जैसे हालात से गुजरकर हम उस मरहले पर पहुंचे हैं, जहां नादार लोगों की आवाज यहां उठाने का मौका मिला है। जनाबे स्पीकर साहब, मैं आपका शुक्रिया अदा करता हूं कि आपने मुझे मौका दिया। मैं आपके होते हुए इस एवान को यह कहना चाहता हूं कि 8 अक्टूबर, 2005 को फरिश्ता ए अज़ल जमीन पर उतरा और मेरे इलाके के तंगदार और उड़ी में बहुत सारे घरों को और बहुत सारी जानों को तलफ कर दिया। अल्लाह का करम यह था कि हमारी तरफ की जानें बख्शी गईं, जायदादें तबाह हो गईं, लेकिन सरहद के उस पार हजारों लोग मर गये, तब भी हमारे इलाके में 567 लोग जांबहक हो गए और तकरीबन 66 हजार घर जिला कुपवाड़ा में और 92 हजार घर जिला बारामूला में तबाह हो गये। उनमें से आठ हजार घर कुपवाड़ा टन्गडार में बिल्कुल बर्बाद हो गये, जिनका नामोनिशान नहीं रहा। कुपवाड़ा में हमारे मुल्क की अगली सरहद है, वहां उन लाचार लोगों को कहीं जाने का कोई मौका नहीं है। अगर आर्मी की छोटी-मोटी मजदूरी नहीं होती, तो ये लोग दाने-दाने के लिए तरसते। मैं अपनी सरकार को मुबारकबाद देता हूं कि जिस वक्त बैनल अक्वामी अदारे ने चाहा कि उन

लाचार लोगों के घर बना दें और उनकी जिंदगी को फिर से बसायें, तब हमारी सरकार ने सीना ठोककर कहा कि हां, इस मुल्क की क्षमता है कि हम उनके घर बन सकते हैं और उन्हें फिर से आबाद कर सकते हैं। लेकिन मैं सरकार से यह पूछना चाहता हूं कि एक साल करीब होने वाला है, एक महीना और 15 दिन साल को बाकी हैं, लेकिन अभी तक वे घर नहीं बने हैं और सब जीरो टेंपरेचर में वहां के बच्चे फिर अगली विंटर में बिलखते रहेंगे। मैं इस सरकार को नकारा बताते हुए यह कहना चाहता हूं कि आप उन लोगों की जिम्मेदारी लें, जो हालात के शिकार हो गए या नागहानी आफत के शिकार हो गए। वहां चालीस हजार रूपए की पहली किस्त अदा की गयी, जो उन लोगों ने खर्च करके खत्म कर दी और उनके घर वैसे के वैसे हैं। मैं सरकार से यह कहना चाहता हूं कि विंटर सेट होने से पहले इनके लिए फौरी कार्यवाही करें। मैं उन एनजीओज, आप अगर चाहें, तो मैं उनके नाम दे सकता हूं, उन्होंने बरवक्त हमें इमदाद की। जिसमें कुछ बैनल अक्वामी इदारे और मुल्क के इदारे मौजूद हैं, जिन्होंने हमारी फौरी मदद की और उससे हमें आसानी हो गयी। लेकिन सरकार को जो काम करना था, वह सरकार ने नहीं किया। मैं बारामूला के उरी और टन्गडार के उन लोगों की तरफ से, उन बच्चों और औरतों की तरफ से जो फिर माइनस बारह डिग्री सेंटीग्रेड में इस जाड़े में छत से बाहर रहेंगे, मैं सरकार से अपील करता हूं कि खुदा के लिए ऐसे मसाईल न करें और उन्हें उनका हक दें। .(व्यवधान)

अध्यक्ष महोदय : आपने बहुत अच्छे तरीके से अपनी बात कही है।

...(व्यवधान)

अध्यक्ष महोदय : आप बैठ जाइए।

...(व्यवधान)

अध्यक्ष महोदय : बड़े दुख की बात है।

...(व्यवधान)

डॉ. सत्यनारायण जटिया (उज्जैन) : अध्यक्ष महोदय, प्राकृतिक आपदा से देश में विषम स्थिति बनी हुयी है। बरसात, सूखे अकाल के कारण आज देश में भयावह स्थिति बनी हुयी है। देश के अनेक प्रदेशों में इस संकट से लोग जूझ रहे हैं और इन सारी परिस्थितियों में केंद्र सरकार को जो सहायता देनी चाहिए, उसके बारे में चिंता नहीं की जा रही है। मेरा आपके माध्यम से आग्रह है कि मध्य प्रदेश के कई जिलों में भारी बरसात ने जहां जनजीवन अस्त-व्यस्त कर दिया है, वहां अवर्षा के कारण उत्तर और पूर्वी मध्य प्रदेश का जनजीवन कष्टप्रद स्थिति में है। भीषण वर्षा के कारण जन-जन को भारी क्षति हुयी है, 121 लोगों की मौत हो गयी, 8 लोगों का अभी तक पता नहीं लगा है, 8819 पशु मारे गए हैं और 77080 घर ध्वस्त होकर बरसात में बह गए हैं। बरसात की बाढ़ से साढ़े पांच लाख की आबादी पूरी तरह से प्रभावित हुयी है और साढ़े तीन लाख एकड़ कृषि भूमि जिसमें फसल उगायी गयी थी, उसे भारी नुकसान हुआ है। मध्य प्रदेश की इस विषम परिस्थिति को ध्यान में रखते हुए मध्य प्रदेश की सरकार ने केंद्र सरकार से साढ़े बारह सौ करोड़ रूपए की मांग की है, किंतु मध्य प्रदेश को सहायता देने के संबंध में अभी तक केंद्र सरकार ने कुछ नहीं कहा है। मध्य प्रदेश की संकट की परिस्थितियों में मैं माननीय प्रधानमंत्री जी से आग्रह करना चाहूंगा कि इस विषम

परिस्थिति में साढ़े बारह सौ करोड़ रूपए की सहायता देकर, मुश्किल में फंसे हुए लोगों को सहायता देने का काम करें। महोदय, मैं आपके माध्यम से सरकार से यही अनुरोध करना चाहता हूं। .(व्यवधान)

MR. SPEAKER: Other matters will be taken up later in the evening.

श्री राम कृपाल यादव (पटना) : अध्यक्ष महोदय, मैंने नोटिस दिया है।